

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH
CP(C) 180/00063/2019

in

Original Application No. 180/00454/2018

Friday, this the 23rd day of October, 2020

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member

Hon'ble Mr. K.V. Eapen, Administrative Member

1. K.U. Sobhana, aged 59 years,
 W/o. K.K. Subhashan, Senior Superintendent,
 Regional Passport Office, Cochin,
 Panampilly Nagar, Kochi 682 035,
 Residing at "Quarter No.3/21,
 Passport Office Quarters, Perumanoor,
 Cochin 682 015.

2. K. Muraleedharan Pillay, aged 48 years,
 S/o M.G. Kumar, Assistant,
 Regional Passport Office, Cochin,
 Residing at ' Muraliravam', Manappuram PO,
 Cherthala 688 526. Petitioners

(By Advocate : Mr.Shaffik M.A)

V e r s u s

1. Sri.Vijay Keshav Gokhale
 Father's name : not known to the petitioner
 Secretary, Ministry of External Affairs
 South Block, New Delhi 110 001

2. Sri.Arun Kumar Chatterji
 Age: Not known to the petitioner
 Father's name: Not known to the petitioner

Chief Passport Officer & Joint Secretary (CPV)
Ministry of External Affairs, South Block
New Delhi – 110 001 ... Respondents

(By Advocate : Mr.N.Anilkumar, SCGSC)

This application having been heard on 23.10.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

When the matter came up for consideration, learned counsel for the respondents submits that the respondents have complied with the order of this Tribunal. Counsel for the petitioner prays for closing this CP(C). Hence the **CP(C) is closed**. Notice, if any, stands discharged.

(K.V. EAPEN)
ADMINISTRATIVE MEMBER
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(P. MADHAVAN)
JUDICIAL MEMBER

List of Annexures

Annexure P1 - A true copy of the order dated 13.2.2019 of this Tribunal in Original Application No.180/00454/2018.

Annexure R1 - True copy of the order No.CDR-11/560/09/2020 dated 17.07.2020

Annexure P-2 - True copy of the memorandum No.CHN/682/01/2001 Vol.IV dated 1.11.2017 issued by the Regional Passport Officer.

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